## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/33/2016

NAME OF THE PETITIONER(S)

: C M Rajendian & Another

NAME OF THE RESPONDENT(S)

: Kovai Call Taxi Prt Ltd +5

**UNDER SECTION** 

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

S:manoJkumar

For petitioners

( For . B. Dhanarof)

2. S. Sathyaganeth Countel for 3 Respondent

3. Mls. Ramaknikhnan Viraraphara e.

Counsel for Rito

C. Siva Chankaran

R2. R4. R5 and Rb.

**ORDER** 

Shri B Dhanaraj, counsel for petitioner present. Shri G Sivasankaran, counsel for R2, R4, R5 & R6 and Shri S Sathyaganesh, counsel for R3 are present. Time extended at request for final hearing. Put up on 11.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)